

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 35/(MAH)/2015

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE PARTIES: Smt. Prabha Vaishnav
V/s.
M/s. K. V. Education Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dhiren Akbari	Adv. for R-1	
2.	Scorab Kothari	R-2	

Order

TCP No. 35/397-398/NCLT/MB/MAH/2015

Petitioner is called absent. Though this Bench, on the last hearing directed the petitioners and respondents to be present, today, the Petitioners have remained absent. Mr. Dhiren Akbari present on behalf of the Respondents.

List this matter on 24-04-2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)